

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. M.A. 2370/2019

IN C.P.(IB)-3728(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2024**

NAME OF THE PARTIES: V D Tools & Equipments Pvt Ltd

V/s.

Kalra Overseas & Precision Engineering

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **03.07.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW/

Sd/-

LAKSHMI GURUNG
Member (Judicial)